

## Bill Summary

### The Jharkhand Advocates' Welfare Fund (Amendment) Bill, 2023

- The Jharkhand Advocates' Welfare Fund (Amendment) Bill, 2023, was introduced in the Jharkhand Legislative Assembly on August 2, 2023. It amends the Jharkhand Advocates' Welfare Fund Act, 2012. The Act constitutes a welfare fund for advocates in the state.
- **Stamps on Vakalatnama and affidavits:** Under the Act, a welfare stamp of a value of Rs 15 must be affixed on every Vakalatnama or affidavit. The Bill increases the welfare stamp value to Rs 30. A Vakalatnama is a document that empowers an advocate to appear or plead on behalf of a client in any court.

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